

ITEM NO.10

COURT NO.1

SECTION IV

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

IA 3/2009 in CIVIL APPEAL NO. 4263 OF 2007

GULSHAN KUMAR

Appellant (s)

VERSUS

ABHAY KUMAR & ORS.

Respondent(s)

(With appln(s) for early hearing and office report)

Date: 04/12/2009 This Appeal was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE DR. JUSTICE B.S. CHAUHAN

For Appellant(s) Mr. Sushil Kumar Jain, Adv.
For Ms. Pratibha Jain, Adv.

For Respondent(s) Mr. Ajay Choudhary, Adv.
Rr-Ex-Parte

UPON hearing counsel the Court made the following
O R D E R

Post for hearing during summer vacation, 2010.

Application is allowed accordingly.

(R.K. Dhawan)
Court Master

(Veera Verma)
Court Master